

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)

**NOTIFICATION**

NO.HC.VII-166/2014/7312 /A,

Dated Guwahati, the 1<sup>st</sup> November 2014.

Hon'ble the Gauhati High Court has been pleased to inform all the 14 (fourteen) selected candidates in connection with appointment in Grade-III of Assam Judicial Service to report for Pre-Appointment Training to the Director of the Judicial Academy, Assam *in the Ground Floor of the High Court Building (Old Block) on 12<sup>th</sup> November 2014 (Wednesday) at 8.30 am, positively.* The Trainee Officers are to arrange their own accommodation during the course of training.

By Order,  
Sd/- R. Phukan  
**I/C REGISTRAR GENERAL**

Memo No.HC.VII-166/2014/7313-33 /A, dated 01.11.2014.

Copy to :-

1. Registrar (Judl./Admn.), Gauhati High Court, Guwahati.
2. Registrar -cum- Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
3. Joint Registrar (Recruitment/Judl./PM&P/Vigilance), Gauhati High Court, Guwahati.
4. Shri R.A. Tapadar, Joint Director (Officiating), Judicial Academy, Assam -cum- OSD, Gauhati High Court, Guwahati.
5. Administrative Officer, Judicial Academy, Assam, Gauhati High Court, Guwahati.
6. The Systems Analyst, Gauhati High Court, Guwahati. He is to upload the above Notification on the High Court Website, forthwith.
7. Shri Sarfraz Nawaz, son of Sri Nazrul Islam, RDM Road, Aminpatty, P.O. & P.S. Nagaon, District - Nagaon, Assam, PIN - 782001.
8. Shri Biswadeep Baruah, son of Sri Ananda Baruah, H. No.131, Mazgaon, Tezpur, District - Sonitpur, Assam.
9. Shri Abhijit Saikia, son of Sri Dayamay Saikia, Sandhyachal Nagar, Lalmati, P.O. Basistha, Guwahati-29, District - Kamrup (M), Assam.
10. Shri Angshuman Kaushik, son of Sri Dimbeswar Sharma, House No.8, 6<sup>th</sup> Bye Lane, Sampri Path, Opposite Geetanagar Police Station, Mother Teresa Road, Guwahati-24, District - Kamrup (M), Assam.
11. Smti. Zubeer Chaliha, daughter of Sri Kamakhya Prasad Chaliha, Classic Enclave Flat No.4B, Opp. Hanuman Mandir, Laksheswar Baruah Path, New Guwahati, District - Kamrup (M), Assam, PIN - 781020.

12. Shri Kaushik Kamal Baruah, son of Sri Arun Kanti Baruah, H. No.5, care of Jayanti Baruah, Amarawati Path, Behind Dispur Baptist Church, Christian Basti, Guwahati-781005, District - Kamrup (M), Assam.
13. Shri Iqbal Alam Fanaji, son of Sri Badre Alam, Harigaon Parua Opp. Home Guard, District Training Centre, P.O. Nikamul Shatra, P.S. Tezpur, Sonitpur, Assam.
14. Smti. Shatabdi Bhuyan, daughter of Hiranya Kumar Bhuyan, H. No.5, Ajanata Nagar, Salbari, Noonmati, Guwahati-20, District - Kamrup (M), Assam.
15. Smti. Jahnabi Devi, daughter of Sri Prabhu Ram Katowal, Chandmari, Near Hari Har Dham, Tezpur, District - Sonitpur, Assam.
16. Smti. Dhanjeeta Das, daughter of Sri Bisweswar Das, House No.70, Forest Gate Above Biswajeet Jewellers, P.O. Narengi, Guwahati-26, District - Kamrup (M), Assam.
17. Shri Surajit Das, son of Sri Dhaneswar Das, H. No.23, Bye Lane 2, Chandan Nagar, Survey, Guwahati-28, District - Kamrup (M), Assam.
18. Smti. Niva Rani Daley, daughter of Sri Deba Kumar Daley, H. No.A3102, Ashoka Apartment, Bakul Path, Bhagaduttapur, Beltola, Guwahati-28, District Kamrup (M), Assam.
19. Shri Sundeep Kashyap Das, son of Sri Binod Ch. Das, Kalyan Chandra Hazarika, Near Khemani Mill, P.N. Road, Santipara, Dibrugarh, Assam.
20. Shri Prasenjit Das, son of Sri Prasanna Kumar Das, H. No.55 B, C/o P.K. Das, APS (Retd. DSP), Gopal Nagar, Noonmati, Guwahati-20, District Kamrup (M), Assam.
21. CA to the Registrar General/Registrar (Vig.), Gauhati High Court, Guwahati.

  
01-11-14  
**I/C REGISTRAR GENERAL**  
T 11204